Beef served in ITDC Hotels during Common wealth Meeting in New Delhi

DIGAMBAR SINGH : 3962 SHRI Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether beef was served at the ITDC hotels to the foreign guests during the last Commonwealth Heads of Government Meeting held in New Delhi, if so, at which of these hotels :

(b) whether beef is also being served by some of the 5-Star private sector hotels in the capital as a part of their memo; if so which are these hotels ; and

(c) whether these hotels have got permission from Government to import and serve beef?

MINISTER IN THE THE DEPUTY MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) :: (a) No. Sir.

(b) and (c) As per the Federation of Hotel & Restaurant Associations of India there is no ban on serving of Buffalow meet in the hotels and restaurants in the country. The type of meet served is selected on the basis of its availability to meet the demand of their clients.

Applications awaiting sanction for opening of branches of Indian Overseas Bank in Bihar

3963. PROF. AJIT KUMAR MEHTA : Will the Minister of FINANCE be pleased to state :

(a) the total number of applications now awaiting sanction for opening of new branches of Indian Overseas Bank in the State of Bihar and the total number of branches presently operating business there :

(b) whether the time-lag-between the subcredit proposals and the mission of the actual disbursal of funds to various constituents including the applicants for export packing credit etc. has been increased day by day with Indian Overseas Bank, Calcutta Regional Office covering the States of Bihar and West Bengal ; WIT WAT I WATER

(c) whether the credit appraisal machinery of the bank of the region is unable to cope with its responsibilities ; and

(d) if so, the facts thereof and action being proposed to reduce the time-lag as above and the number of export credit applications from the above two States received and disposed of during last nine months ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHR) JANARDHANA POOJARY): (a) to (d) The required information to the extent available is being ascertained and will be laid on the Table of the House

Employment of erstwhile Employees of SBI, Gorakhpur

3964. SHRI ANAND SINGH : Will the Minister of FINANCE be pleased to state :

(a) whether Government have taken a decision for employment of twenty-six erstwhile employees of State Bank of India, Gorakhpur Branch and for that the employees were asked to send their individual representations directly to State Bank of India, Bombay;

(b) if so, the facts thereof and if not, the reasons for delay in issuing appointment letters to those employees ; and

(c) the efforts being made to see that the State Bank of India does not prolong their miseries and further ?

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THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) It is presumed that the cases referred to in the question relate to the termination of 26 temporary employees (money testers) of State Bank of India (SBI), Gorakhpur by the bank in August, 1969 under the provisions of Paragraph 522 (i) of the Sastry Award If so, it may be stated that when

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